

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 2022
TO BE ANSWERED ON 20/12/2023

EFFECTIVE PARTICIPATION OF WOMEN IN MGNREGS

2022 DR. C.M. RAMESH:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the steps Government have taken to involve more women and their effective participation in MGNREGS; and
- (b) the details of women participation in MGNREGS during the last three years, Statewise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a)&(b): Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA), 2005, requires that priority shall be given to women in such a way that at least one-third of the beneficiaries shall be women who have registered and requested for work.

Mahatma Gandhi NREGS is a gender-neutral Scheme which promotes participation of women by providing wage parity with men, provision of separate schedule of rates of wages for women, facilities for crèche, work-side sheds for children, and child care services. In convergence with National Rural Livelihood Mission (NRLM), women mates have also been introduced, which again facilitate the participation of women. The Scheme also endeavors to provide works near the residence of the beneficiaries.

States/UTs-wise the rates of participation of women (women person-days out of the total in percentage) under Mahatma Gandhi NREGS during the last three financial years from 2020-21 to 2022-23 are given at **Annexure**.

Annexure referred in reply to parts (a) & (b) of Rajya Sabha Unstarred Question No. 2022 dated 20.12.2023.

States/UTs-wise the rates of participation of women (women person-days out of the total in percentage) under Mahatma Gandhi NREGS during the last three financial years from 2020-21 to 2022-23				
Sl. No.	State/UT	Percentage of women participation		
		2020-21	2021-22	2022-23
1	Andhra Pradesh	57.26	57.82	60.51
2	Arunachal Pradesh	41.33	44.73	45.88
3	Assam	44.08	47.57	47.52
4	Bihar	54.63	53.18	56.39
5	Chhattisgarh	50.50	51.62	53.20
6	Goa	76.55	78.40	78.40
7	Gujarat	46.52	46.62	47.80
8	Haryana	48.80	52.67	59.58
9	Himachal Pradesh	61.05	62.53	64.81
10	Jammu And Kashmir	31.67	33.34	30.67
11	Jharkhand	42.56	45.61	47.56
12	Karnataka	49.47	50.13	51.93
13	Kerala	90.49	89.61	89.82
14	Ladakh	61.46	62.23	61.82
15	Madhya Pradesh	40.49	41.05	41.80
16	Maharashtra	42.93	43.67	44.74
17	Manipur	52.03	52.58	50.88
18	Meghalaya	51.37	50.61	51.51
19	Mizoram	56.82	47.75	48.19
20	Nagaland	36.31	38.15	42.91
21	Odisha	44.74	46.14	47.96
22	Punjab	56.92	60.42	66.57
23	Rajasthan	65.68	66.68	68.22
24	Sikkim	51.17	52.65	54.54
25	Tamil Nadu	85.37	85.70	86.41
26	Telangana	58.06	59.18	61.54
27	Tripura	47.62	47.53	48.46
28	Uttar Pradesh	33.57	37.25	37.87
29	Uttarakhand	55.14	55.51	56.75
30	West Bengal	45.20	46.75	47.96
31	Andaman And Nicobar	54.66	54.10	58.97
32	Dn Haveli And Dd	0.00	0.00	0.00
33	Lakshadweep	13.04	0.00	26.67
34	Puducherry	86.82	87.59	87.46
	National	53.19	54.82	57.47

(As per NREGASoft)

